

क्योंकि मैसर्स दीवान शुगर मिल्स तथा जनरल मिल्स (प्रा०) लि०, सखौती-टाडा के निदेशको ने मिल बन्द करने का नोटिस जारी किया है इसलिये केन्द्रीय सरकार ने उद्योग (विकास तथा विनियमन) अधिनियम, 1951 की धारा 15 के अन्तर्गत प्रदत्त अधिकारो का प्रयोग करते हुये कम्पनी के क्रियाकलापो की जाच करने का आदेश दिया है। रिपोर्ट प्राप्त होने और सरकार द्वारा जाच कर लेने के बाद आगे बायवाही की जाएगी।

(ख) प्रश्न ही नहीं उठता।

Import of Wheat during Current Year

6648. **Shri Kanwar Lal Gupta:**
Shri K. M. Madhukar:
Shri Ramavtar Shastri:
Shri Chandra Shekhar Singh:

Will the Minister of Food and Agriculture be pleased to state

(a) whether it is a fact that Government propose to purchase additional wheat from USSR, Australia and other countries other than USA during the current year;

(b) if so, the details thereof, and

(c) the reactions of these Governments thereto?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) to (c) During the current calendar year, the Government of India have made commercial purchases of the following quantities of wheat from countries other than USA —

Name of the country	Quantity purchased
1 Australia	1,83,000 Long Tons
2 Canada	50,000 Long Tons

Commercial purchases of wheat are not contemplated from the U.S.S.R. or any other country. The reactions of Australian and Canadian Governments to any such purchases have invariably been favourable

**Nehru Agricultural University,
Jabalpur**

6649. **Shri Nitiraj Singh**
Chandhary:
Shri N. K. P. Salve:
Shri Nathu Ram Ahirwar:

Will the Minister of Food and Agriculture be pleased to state

(a) the extent of financial aid given or proposed to be given to Nehru Agricultural University, Jabalpur during 1966-67 and 1967-68,

(b) the purposes, if any, for which the aid was specified, and

(c) the extent to which the aids were or are likely to be utilised?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b) A cash grant of Rs 9.23 lakhs (Rupees nine lakhs and twenty three thousand only) was released direct to Jawahar Lal Nehru Krishi Vishwa Vidyalaya, Jabalpur during 1966-67 as Centre's share towards items of developmental nature viz construction of Agricultural Colleges at Raipur and Indore, Boys hostels Staff quarters, Health Centre, Guest House and equipment beside, one item of recurring nature viz International Travel Cost of the participants from the University going abroad for higher studies. In addition to the above grant a sum of Rs 9,37,341 00 (Rupees nine lakhs thirty seven thousand, three hundred forty one only) was paid to the Government of Madhya Pradesh as Centre's share towards the actual spill-over expenditure incurred during the Third Plan in respect of the approved non-recurring items included in the Centrally Sponsored portion of the scheme of estab-